### **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISIDICTION)

# APPEAL NO. 167 of 2016 & IA NO. 352 OF 2016

Dated: 26th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:-

Punjab Energy Development Agency (PEDA) .... Appellant (s)

Vs.

Punjab State Electricity Regulatory Commission &Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Aditya Grover

Mr. Arjun Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumarfor R.1

Mr. Anand K.Ganesan Ms. Neha Garg for R.2

Mr. Tajender Joshi for R.3

### **ORDER**

With the consent of the parties, the matter is adjourned to <u>16.10.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt